

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 136/GT/2024**

Subject : Petition for determination of project specific tariff in respect of 1.7 MW solar PV plant with 1.4 MWh of battery energy storage system of SECI at UT of Lakshadweep.

Petitioner : Solar Energy Corporation of India Limited

Respondents : Chhattisgarh State Power Distribution Company Limited

Date : **11.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
: Shri Ramesh Babu V., Member

Parties Present : Shri M. G Ramachandran, Senior Advocate, SECI  
Ms. Anushree Bardhan, Advocate, SECI  
Ms. Surbhi Kapoor, Advocate, SECI  
Ms. Srishti Khindaria, Advocate, SECI  
Shri Aneesh Bajaj, Advocate, SECI  
Ms. Shirsas Saraswati, Advocate, SECI

**Record of Proceedings**

During the hearing, at the outset, the learned Senior counsel of the Petitioner submitted that the present Petition has been filed for the determination of tariff in respect of the 1.7 MW Solar PV power plant with 1.4 MWh of battery storage at Agatti and Kavaratti islands in Union Territory of Lakshadweep. He further submitted that details, as required, have been furnished in the Petition.

2. None was present on behalf of the Respondent. The Commission, after hearing the learned Senior counsel for the Petitioner, directed to issue notice to the Respondent.
3. The Respondent is permitted to its reply, after serving a copy to the Petitioner, on or before **3.8.2024**, who may file its rejoinder, if any, by **8.8.2024**.
4. The petition shall be listed for hearing on **13.8.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

